

**In the Court of Sh. Anil Kumar Bhardwaj, Marriage Officer-cum-Sub-Divisional Magistrate,
Dalhousie, District Chamba (H.P.)**

In the Matter of :

1. Gogi Kumar s/o Sh. Janghu Ram, r/o Ward No. 1 Village Jhankar, P.O. Sananghat, Tehsil Basohli, District Kathua, (Jammu & Kashmir)-184 201. Age 39 years.

2. Srishta Devi d/o Sh. Des Raj, r/o Village Mihnu, P.O. Chuhan, Tehsil Dalhousie District Chamba (H.P.) age 38 years . . Applicants.

Versus

General Public

Subject.— Application for the Registration of Marriage under section 16 of the Special Marriage Act, 1954.

Gogi Kumar and Srishta Devi have filed an application alongwith an affidavit in the court of undersigned under section 16 of the Special Marriage Act, 1954 stating that they have solemnized their marriage on 06-07-2014 and that they have been living together as husband and wife since then. Hence their marriage may be registered under special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file an objection personally or in writing before this court on or before 29th April, 2026. After that no objection will be entertained and marriage will be registered.

Seal.

Sd/-
(ANIL KUMAR BHARDWAJ),
*Marriage Officer-cum-Sub-Divisional Magistrate,
Dalhousie, District Chamba (H. P.).*
